

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:370
ANSWERED ON:10.09.2007
SUPPLY OF FAKE SEEDS
Mahajan Smt. Sumitra

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of cases of supply of fake/inferior quality seeds detected in the last three years, State-wise;
- (b) the extent to which fake seeds supply has affected foodgrains production; and
- (c) the remedial action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 370 DUE FOR REPLY ON 10TH SEPTEMBER, 2007.

(a) to (c): The status of the Seed Quality Enforcement under The Seeds Act, 1966 and The Seeds (Control) Order, 1983 as reported by the State Governments and Union Territories for the last three years is at Annexures I to VI.

The proportion of substandard seed to quality seed is declining which indicates increase in availability of quality seeds and consequently increase in production of food grains.

The Government is taking all possible measures to check sale of substandard seeds. The Government has advised all the States to take necessary action against the producers and vendors who supply or sell substandard seed under the relevant provisions of The Seeds Act, 1966, Seeds Rule, 1968, Seeds (Control) Order, 1983 and Environmental (Protection) Act, 1986. Financial assistance has been extended to States and Union Territories to strengthen seed quality enforcement.